

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP.No. 25/BB/ 2018	-	For compliance of objection	252(3)	M/s Hari hara Developers & Construction Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

1. **K.C. Venkatesh Rao** For  
**98450 65943** Per **ptr.** 

**ORDER**

PCS for Petitioner Company is present. He is directed to supply additional information called for by the Registry. Time extended as last chance, list it on 02/02/2018.

  
**Member (T)**

  
**Member (J)**